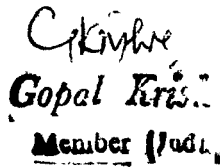
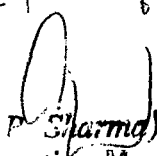
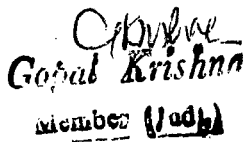


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>16/2/95</u>	Sh. K. C. Sharma brief holder for Sh. Prehlad Singh counsel for the applicant The brief holder for The brief holder for the counsel for the applicant says that he is out of station and prays for adjournment. May be listed for admission on 13/3/95.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Jud.)
<u>13-3-95</u> Copy issued to applicant vide 10934 Ch 22.3.95	None present for the applicant. The O.A. has been dismissed in default for non-prosecution on the part of the applicant.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Jud.)